NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 4/2016, TP 62-A/2016 to TP 62-E/2016 with TP No. 62/397-398/NCLT/AHM/2016 (New) CA No. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016 CP No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Mukund Subhash Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HARMISH K. SNAH

2. Kunal P Wushnav

Acrocantre

Pelinones

Resp No. 1 405 War ____

ORDER

Learned Advocate Mr. Harmish Shah present for Original Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents No. 1 to 5.

Learned Counsel appearing for Respondents represented that appeal has been filed against the order dated 12.09.2017 before the Hon'ble NCLAT and the Hon'ble NCLAT granted stay of the order passed by this Tribunal passed on 12.09.2017.

Cover received from Hon'ble Justice Krishna Kumar Lahoti and the said cover is kept in record.

List the matter on 30.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 26th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL